

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/29560/2024 BLAPL/10249/2024	GOPINATHA GOUDA VS STATE OF ODISHA	S.S.RAY (2) VS	GUDARI /90 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000102/2024
2	D-BLAPL/30004/2024 BLAPL/10250/2024	KRUPASINDHU GOUDA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	//0 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000087/2024
3	D-BLAPL/30002/2024 BLAPL/10251/2024	YOGESH KUMAR KUSAWAH VS STATE OF ODISHA	ROHIT RANJAN RAY VS	//0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000086/2024
4	D-BLAPL/29811/2024 BLAPL/10252/2024	ARJUN SETHI @ARJUN KUMAR SETHI VS STATE OF ODISHA	SATYABRATA MOHANTY VS	PATTAMUNDAI RURAL PS /481 /2023 SPECIAL JUDGE,KENDRAPARA(Kendrap Spl/0000073/2023
5	D-BLAPL/30063/2024 BLAPL/10253/2024	KRISHNA DAS VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	PATNA /79 /2024 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000345/2024
6	D-BLAPL/29801/2024 BLAPL/10254/2024	BISHNU PRASAD MOHARANA VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN VS	RANPUR /118 /2024 DISTRICT AND SESSIONS JUDGE,NAYA ST/0000201/2024
7	D-BLAPL/29751/2024 BLAPL/10255/2024	AJAY KUMAR NAIK VS STATE OF ODISHA	S.S.RAY (2) VS	BHARATPUR PS /382 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000318/2024
8	D-BLAPL/30098/2024 BLAPL/10256/2024	CHITTARANJAN DAS VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	INFOCITY PS /351 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001366/2024
9	D-BLAPL/29744/2024 BLAPL/10257/2024	LALIT KUMAR BHOI VS STATE OF ODISHA	AMITABH PRADHAN VS	SAMBALPUR SADAR /107 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000067/2024
10	D-BLAPL/29583/2024 BLAPL/10258/2024	ANTARYAMI KABAT VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BERHAMPUR /69 /2020 3RD ADDL DISTRICT JUDGE, BALASOR ST/0000101/2021
11	D-BLAPL/29289/2024 BLAPL/10259/2024	KARUNAKAR SABAR VS STATE OF ODISHA	RAMDAS ACHARY VS	GUDARI /84 /2024 J.M.F.C.,PADAMPUR(Rayagada) GR/0000100/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/30132/2024 BLAPL/10260/2024	UPENDRA PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURUSHOTTAMPUR /333 /2023 A.D.J.,CHATRAPUR(Ganjam) ST/0000137/2024
13	D-BLAPL/28879/2024 BLAPL/10261/2024	SATYA RANJAN SAHOO VS STATE OF ODISHA	ASHOK KUMAR JENA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0001223/2024
14	D-BLAPL/30151/2024 BLAPL/10262/2024	SUNDHI SURESH VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	SEMILLIGUDA /79 /2024 ADDL DISTRICT AND SESSIONS JUDGE CT/0000097/2024
15	D-BLAPL/28870/2024 BLAPL/10263/2024	SUDAM MAHAKHUD VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /161 /2024 J.M.F.C.,MADANPUR-RAMPUR(Kalahand CT/0000335/2024
16	D-BLAPL/28512/2024 BLAPL/10264/2024	MITHUN DALEI VS STATE OF ODISHA	PRABIR KUMAR RAY VS	DHARMASALA /202 /2024 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000078/2024
17	D-BLAPL/30160/2024 BLAPL/10265/2024	PREMSAGAR KALO VS STATE OF ODISHA	BYOMOKESH SAHOO VS	LEPHRIPADA /45 /2020 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000101/2024
18	D-BLAPL/30074/2024 BLAPL/10266/2024	DEEPAK SAHU VS STATE OF ODISHA	KIRTAN DANG VS	ANGUL TOWN /701 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0001361/2024
19	D-BLAPL/29829/2024 BLAPL/10267/2024	BHIKARI BEHERA VS STATE OF ODISHA	SARBESWAR SAHOO VS	SATYABADI /114 /2019 2ND A.D.J.,PURI(Puri) ST/0000003/2020
20	D-BLAPL/30390/2024 BLAPL/10268/2024	FIROZ KHAN VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	EOW,BHUBANESWAR /9 /2024 PRESIDING OFFICER,DESIGNATED COU CT/0000020/2024
21	D-BLAPL/30334/2024 BLAPL/10269/2024	BHAVESH THAKUR @ ANKIT @ ALEX VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0001223/2024
22	D-BLAPL/30311/2024 BLAPL/10270/2024	AJU MALIK @ AJIT MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SORO /666 /2024 J.M.F.C.,SORO(Baleshwar) CT/0000995/2024
23	D-BLAPL/30278/2024	SK. RAJA	AMLAN SHAKTI PAUL	NAYAPALLI P.S. /419 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/10271/2024	VS STATE OF ODISHA	VS	J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0000859/2024
24	D-BLAPL/30000/2024 BLAPL/10272/2024	SANJAY SINHA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	/ /0 S.D.J.M.,PANPOSH(Sundargarh)
25	D-BLAPL/30254/2024 BLAPL/10273/2024	CHITTA RANJAN MISHRA VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	2(A)CC/0000358/2024 BALIANTA P.S. /33 /2024
26	D-BLAPL/30202/2024 BLAPL/10274/2024	KADAR TARAFDAR VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	J.M.F.C.,BHUBANESWAR(Khordha) GR/0000129/2024
27	D-BLAPL/30003/2024 BLAPL/10275/2024	MD. TAMIR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	JANKIA P.S. /281 /2024 J.M.F.C.,KHURDA(Khordha) GR/0000565/2024
28	D-BLAPL/30006/2024 BLAPL/10276/2024	BINOD BAXLA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	/ /0 S.D.J.M.,PANPOSH(Sundargarh)
29	D-BLAPL/30378/2024 BLAPL/10277/2024	SANKAR KHADA @ SANKAR KHORA @ HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	2(A)CC/0000358/2024 JEYPORE SADAR /275 /2024
30	D-BLAPL/30309/2024 BLAPL/10278/2024	AKASH SAHU VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	SPECIAL JUDGE,JEYPORE(Koraput) Spl/0001038/2024
31	D-BLAPL/29895/2024 BLAPL/10279/2024	RAJA MUKHI VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS	BRAJARAJNAGAR /253 /2024 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000970/2024
32	D-BLAPL/29631/2024 BLAPL/10280/2024	TANAMAYA BEHERA VS STATE OF ODISHA	ASIT KUMAR JENA VS	ANGUL TOWN /666 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug) GR/0001295/2024
33	D-BLAPL/29287/2024 BLAPL/10281/2024	PAPLU @ PADMACHARAN PRADHAN VS STATE OF ODISHA	JULU KHANSAMA VS	NABARANGAPUR TOWN /24 /2023 SPECIAL JUDGE,NABARANGPUR(Nabar) TR/0000002/2023
34	D-BLAPL/29908/2024 BLAPL/10282/2024	SAMAN SEKH VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	RAIRAKHOL /245 /2023 ADDL.SESIONS JUDGE CUM SPL JUDGE ST/0000019/2024
				GANGAPUR (BHANJANAGAR) /447 /2023 ADDL.DISTRICT SESSIONS CUM SPL JUDGE

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/27148/2024 BLAPL/10283/2024	STATE OF ODISHA CHIKU @ BRAHMANANDA ROUT VS STATE OF ODISHA	SANTOSH KUMAR BRAHMA VS	Spl/000060/2024 KANDARPUR /171 /2023 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cu ST/0000080/2024
36	D-BLAPL/26032/2024 BLAPL/10284/2024	STATE OF ODISHA ASHOK JENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CHANDRASEKHARPUR /229 /2022 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0004195/2022
37	D-BLAPL/30024/2024 BLAPL/10285/2024	STATE OF ODISHA SATYESWAR BEHERA VS STATE OF ODISHA	BIPLAB KUMAR TRIPATHY VS	MANGALPUR /120 /2024 A.D.J.,JAJPUR(Jajapur) CT/0000222/2024
38	D-BLAPL/30167/2024 BLAPL/10286/2024	STATE OF ODISHA GOPAL JENA @ GOPAL CHANDRA JENA VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	GURUDIJHATIA /129 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000464/2024
39	D-BLAPL/30369/2024 BLAPL/10287/2024	STATE OF ODISHA JUGAL BEHERA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	ODAGAON /217 /2024 J.M.F.C.,ODAGAON(Nayagarh) GR/0000366/2024
40	D-BLAPL/30319/2024 BLAPL/10288/2024	STATE OF ODISHA PITAMBAR BHOI VS STATE OF ODISHA	BINOD KUMAR HATI VS	NARLA /159 /2024 J.M.F.C.,MADANPUR-RAMPUR(Kalahand CT/0000298/2024
41	D-BLAPL/30259/2024 BLAPL/10289/2024	STATE OF ODISHA MANASH @ DIPU SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NUAGAON /202 /2022 A.D.J.,NAYAGARH(Nayagarh) ST/0000041/2023
42	D-BLAPL/30203/2024 BLAPL/10290/2024	STATE OF ODISHA SAIKH PAHILU VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	JANKIA P.S. /281 /2024 J.M.F.C.,KHURDA(Khordha) GR/0000565/2024
43	D-BLAPL/30252/2024 BLAPL/10291/2024	STATE OF ODISHA JAGANNATH BHUYAN @ JAGA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	BHANJANAGAR /700 /2022 A.D.J.,BHANJANAGAR(Ganjam) ST/0000058/2023
44	D-BLAPL/29669/2024 BLAPL/10292/2024	STATE OF ODISHA CHANDIA @ CHANDESWAR BARAD VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /216 /2024 J.M.F.C.,BEGUNIA(Khordha) GR/0000210/2024
45	D-BLAPL/30389/2024 BLAPL/10293/2024	STATE OF ODISHA UPENDAR KUMAR VS STATE OF ODISHA	RAJIB LOCHAN PATTANAIAK VS	KORAPUT GRPS /22 /2024 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000090/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/30408/2024 BLAPL/10294/2024	DHARAMVEER KUMAR BHAGAT VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	//0 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000472/2024
47	D-BLAPL/30388/2024 BLAPL/10295/2024	KAMESH MARI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PADWA /105 /2023 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000093/2023
48	D-BLAPL/30249/2024 BLAPL/10296/2024	HEMANTA KUMAR MAJHI VS STATE OF ODISHA	PITAMBAR JENA VS	JHUMPURA /148 /2024 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000461/2024
49	D-BLAPL/30340/2024 BLAPL/10297/2024	JAGANNATH PRADHAN VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /775 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001765/2024
50	D-BLAPL/29774/2024 BLAPL/10298/2024	SAROJ MOHANTY VS STATE OF ODISHA	DINESH KUMAR PANDA VS	EOW,BHUBANESWAR /4 /2020 PRESIDING OFFICER,DESIGNATED COU CT/0000015/2024
51	D-BLAPL/30022/2024 BLAPL/10299/2024	APOORV RAI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	//0 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000036/2024
52	D-BLAPL/30291/2024 BLAPL/10300/2024	SANGRAM DEHURIA @ BABULI VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	KANTAMAL /157 /2024 J.M.F.C.,KANTAMAL(Baudh) CT/0000441/2024
53	D-BLAPL/30215/2024 BLAPL/10301/2024	SUMANTA PRADHAN VS STATE OF ODISHA	RAJAKISHORE SAHOO VS	BADAGODA P.S. /452 /2024 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000812/2024
54	D-BLAPL/30325/2024 BLAPL/10302/2024	SANJAY KHATUA @ SANJAYA KUMAR KHATUA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	MARINE PENTHAKATA /33 /2024 J.M.F.C. (II), PURI(Puri) GR/0000301/2024
55	D-BLAPL/30328/2024 BLAPL/10303/2024	MANGULU MAHARANA VS STATE OF ODISHA	ANUPAM DASH VS	CHATRAPUR /197 /2024 ASSISTANT SESSIONS JUDGE,CHATRA ST/0000120/2024
56	D-BLAPL/30165/2024 BLAPL/10304/2024	PINTU MUNDA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	KHETRARAJPUR /138 /2022 A.D.J.,SAMBALPUR(Sambalpur) ST/0000042/2023
57	D-BLAPL/30266/2024	JYOTSNARANI ROUT	BIBHUTI RANJAN MOHANTY	NILGIRI /32 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/10305/2024	VS STATE OF ODISHA	VS	3RD ADDL DISTRICT JUDGE, BALASOR ST/0000357/2024
58	D-BLAPL/30191/2024 BLAPL/10306/2024	PINKY MEHER @SUKANTALA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR TOWN /118 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000044/2024
59	D-BLAPL/30192/2024 BLAPL/10307/2024	SUDHAKAR SAHOO VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	KHETRARAJPUR /99 /2024 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000971/2024
60	D-BLAPL/30561/2024 BLAPL/10308/2024	LAXMAN DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /2 /2023 ASST.SESSIONS JUDGE(STC),BALESWA ST/0000060/2024
61	D-BLAPL/29419/2024 BLAPL/10309/2024	VIRENDRA YADAV VS STATE OF ODISHA	DEBASHIS MITRA VS	/ / SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000100/2024
62	D-CMAPL/39901/2024 CMAPL/338/2024	KISHORE CHANDRA SINGH VS SANTIPRIYA DEVI	ADV. VS	// () //
63	D-CMAPL/40067/2024 CMAPL/339/2024	KANAK MOHANTY @ KANAKLATA MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// () //
64	D-CMAPL/41024/2024 CMAPL/340/2024	BHASKAR SAHOO VS RENUBALA SAHOO	ADV. VS	// () //
65	D-CMAPL/36436/2024 CMAPL/341/2024	DRAUPADI SASMAL VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// () //
66	D-CMAPL/36439/2024 CMAPL/342/2024	NITYANANDA SAHOO VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// () //
67	D-CMP/41429/2024 CMP/1137/2024	M/S DEVAVRAT HOMES PVT. LTD., BBSR VS OFFICERS HOUSING COOPERATIVE SOCIETY LTD., PURI	KAJAL SATYAVRATY DEVESH VS	// CIVIL JUDGE (S.D), PIPILI(Puri) IA/0000062/2024
68	D-CMP/42745/2024 CMP/1138/2024	MENKARANI MOHANTY VS	BIBEKANANDA BHUYAN VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CMP/37588/2024 CMP/1139/2024	DILIP KUMAR SINGH SATYAPRAKASH BEHURIA VS BASANTA KUMAR BEHURIA	SANTOSH KUMAR SAMANTARAY VS	EC/0000001/2013 // DIST.& SESSIONS JUDGE,JAJPUR(Jajapu
70	D-CMP/42288/2024 CMP/1140/2024	SURENDRA KUMAR MOHARANA VS ANANTA KUMAR PRADHAN	LINGARAJ SARANGI VS	Fao/0000012/2023 // CIVIL JUDGE (JD),BHUBANESWAR(Kho
71	D-CMP/42347/2024 CMP/1141/2024	KSHYAMASILA BAGAR VS MAMCHAND KHARSAL @ GOUD	PABITRA KUMAR NAYAK VS	CS/0000279/2004 // CIVIL JUDGE (JD),JHARSUGUDA(Jharsug
72	D-CMP/42618/2024 CMP/1142/2024	SUJAYA SHANKAR SINGH DEO VS PUSPA KUMARI DEVI	SANTOSH KUMAR SAMANTARAY VS	CS/0000080/2021 // DISTRICT & SESSIONS JUDGE, BHAWA
73	D-CONTC/42900/2024 CONTC/7224/2024	BHARATI PANDA VS SHALINI PANDIT, I.A.S,	ADV. VS	Crp/0000009/2023 // ()
74	D-CONTC/42918/2024 CONTC/7225/2024	PATITENDU MISHRA VS MANAS RANJAN SWAIN, TAHSILDAR BHUBANESWAR	ADV. VS	// ()
75	D-CONTC/42963/2024 CONTC/7226/2024	DAMBARUDHAR MOHANTA VS PURNA CHANDRA SETHI, D.E.O,MAYURBHANJ	ADV. VS	// ()
76	D-CONTC/42632/2024 CONTC/7227/2024	SANATAN LENKA VS ARAVIND AGRAWAL, IAS	KUNAL KUMAR SWAIN VS	// ()
77	D-CONTC/42994/2024 CONTC/7228/2024	ARUN KUMAR BISWAL VS SATYABRATA SAHU, ADDL. CHIEF SECY, FOREST ENV. AND CLIMATE CHANGE	NITISH KUMAR MISHRA VS	// ()
78	D-CONTC/41125/2024 CONTC/7229/2024	SARBESWAR MOHANTY VS VIR VIKRAM YADAV, IAS	ADV. VS	// ()
79	D-CONTC/41127/2024 CONTC/7230/2024	SARADA CHARAN SETHI VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/41130/2024 CONTC/7231/2024	MADAN MOHAN BARAD VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
81	D-CONTC/41131/2024 CONTC/7232/2024	NILADRI MOHAN BARIK VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
82	D-CONTC/41199/2024 CONTC/7233/2024	RANKA PANDA VS ANU GARG, IAS	ADV. VS	// 0 //
83	D-CONTC/41205/2024 CONTC/7234/2024	LALA PRAFULLA KUMAR RAY VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
84	D-CONTC/41207/2024 CONTC/7235/2024	PRADYUMNA KUMAR NAYAK VS SALINI PANDIT, IAS	ADV. VS	// 0 //
85	D-CONTC/41209/2024 CONTC/7236/2024	RABINDRANATH NAYAK VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
86	D-CONTC/41556/2024 CONTC/7237/2024	REBATI MOHAN SAHU VS ANU GARG, IAS	ADV. VS	// 0 //
87	D-CONTC/41558/2024 CONTC/7238/2024	ULLASH CHANDRA MOHANTY VS ANU GARG, IAS	ADV. VS	// 0 //
88	D-CONTC/41395/2024 CONTC/7239/2024	DAYANIDHI NANDA GOSWAMI VS SALINI PANDIT, IAS	ADV. VS	// 0 //
89	D-CONTC/41810/2024 CONTC/7240/2024	KABITA BARIK VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
90	D-CONTC/41829/2024 CONTC/7241/2024	SAPAN KUMAR MOHAPATRA VS SURESH KUMAR VASHISHTH, P.SECY., FISHERIES AND ANIMAL RES. DEVELOPMENT DEPT.	PRADEEP KUMAR MAHAPATRA VS	// 0 //
91	D-CONTC/42402/2024	RAKHAL CHANDRA KUNDU	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/7242/2024	VS DEORANJAN KUMAR SINGH, IAS	VS	() //
92	D-CONTC/42645/2024 CONTC/7243/2024	SATYABAN SAHOO VS SHALINI PANDIT, COMM.-CUM-SECY., S AND ME	ADV. VS	// () //
93	D-CONTC/42699/2024 CONTC/7244/2024	SURESH CHANDRA PRADHAN VS SHALINI PANDIT, I.A.S,	ADV. VS	// () //
94	D-CONTC/42702/2024 CONTC/7245/2024	NARAHARI MALLICK VS SHALINI PANDIT, I.A.S,	ADV. VS	// () //
95	D-CONTC/40801/2024 CONTC/7246/2024	SAROJ KUMAR SETH VS INDRAMANI TRIPATHY, IAS	ADV. VS	// () //
96	D-CONTC/42720/2024 CONTC/7247/2024	DHUBAL BALIHARSINGH VS SHALINI PANDIT, I.A.S,	ADV. VS	// () //
97	D-CONTC/42758/2024 CONTC/7248/2024	PARAMANANDA BEHERA VS ABHIMANYU BEHERA, BEO, KOIRA	ADV. VS	// () //
98	D-CONTC/42769/2024 CONTC/7249/2024	DILLIP KUMAR SAHOO VS SATYABRATA SAHU, I.A.S,	ADV. VS	// () //
99	D-CONTC/42898/2024 CONTC/7250/2024	DEBASISH MOHAPATRA VS CHINMAYA KUMAR SAHOO, ZONAL MANAGER, UCO BANK, ZONAL OFFICE	ADV. VS	// () //
100	D-CRLA/24611/2024 CRLA/1006/2024	BIJU@PRADIPTA KUMAR PATRA VS STATE OF ODISHA	DEBASNAN DAS VS	GOBINDAPUR /83 /2022 P.O SPL.COURT SC AND ST (POA) ACT, CT/0000155/2022
101	D-CRLMC/29839/2024 CRLMC/3866/2024	SUBRATA SUMANTA MALLIK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	GOPALPUR /146 /2023 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000232/2023
102	D-CRLMC/29918/2024 CRLMC/3867/2024	SUJIT DIGAL VS	BAIJAYANTI MOHANTY VS	K.NUAGOAN /17 /2016 ADDL. SESSION JUDGE,BALLIGUDA(K

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/27661/2024 CRLMC/3868/2024	STATE OF ODISHA RAUL JENA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	GR/000038/2016 RANPUR /14 /2005 J.M.F.C.,NAYAGARH(Nayagarh) GR/000014/2005
104	D-CRLMC/30038/2024 CRLMC/3869/2024	ARABINDA SAHOO VS ASHESH SETHI	VISWAJEET MALLICK VS	//0 J.M.F.C,CUTTACK(Cuttack) ICC/0000184/2020
105	D-CRLMC/27699/2024 CRLMC/3870/2024	ANITA SUBUDHI VS STATE OF ODISHA	PRONOY MOHANTY VS	BERHAMPUR SADAR /269 /2024 SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/0000124/2024
106	D-CRLMC/30274/2024 CRLMC/3871/2024	KANHU CHARAN BISOI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BARANGA /325 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000151/2024
107	D-CRLMC/28299/2024 CRLMC/3872/2024	NIRANJAN SAHOO VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	MOTANGA /241 /2022 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000278/2023
108	D-CRLMC/29799/2024 CRLMC/3873/2024	RAJESH DURGA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	JUNAGARH /226 /2022 J.M.F.C.,JUNAGARH(Kalahandi) CT/0000221/2022
109	D-CRLMC/29228/2024 CRLMC/3874/2024	PAWAN KUMAR MUNDHRA VS SUNRISE EARTH MOVERS, KEONJHAR	BHUBANESWAR DASH VS	//0 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken ICC/0000037/2022
110	D-CRLMC/29924/2024 CRLMC/3875/2024	LAXMIDHAR PARIDA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	KHANDAGIRI P.S. /510 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001584/2023
111	D-CRLMC/30538/2024 CRLMC/3876/2024	VOLER CAR LIMITED, KOLKATA VS STATE OF ODISHA	ARYA TRIPATHY VS	INFOCITY PS /145 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) ICC/0003502/2024
112	D-CRLMC/30432/2024 CRLMC/3877/2024	PRITISH PARIDA VS SUBHADARSHINI DASH	OM SWARUP VS	//0 J.M.F.C.,PIPILI(Puri) CMC/0000067/2024
113	D-CRLMC/30436/2024 CRLMC/3878/2024	BARIA @ BHARAT JENA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	RANPUR /167 /2011 J.M.F.C.,RANPUR(Nayagarh) GR/0000167/2011

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/30118/2024 CRLMC/3879/2024	SHASHIKANTA ROUT VS STATE OF ODISHA	DHARMENDRA SETHY VS	OUPADA /55 /2023 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000317/2023
115	D-CRLMC/30137/2024 CRLMC/3880/2024	RANJAN BHOI VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	/ /0 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000464/2023
116	D-CRLMC/30134/2024 CRLMC/3881/2024	BEDABYASA ROUT@BABLU VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	THELKOLOI PS /23 /2021 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000619/2021
117	D-CRLMC/30304/2024 CRLMC/3882/2024	PRAMOD KUMAR PANDA VS STATE OF ODISHA	SATYA NARAYAN BHRAMAR RAY VS	KORAPUT TOWN /319 /2019 ADDL DISTRICT AND SESSIONS JUDGE CT/0000096/2021
118	D-CRLMC/27921/2024 CRLMC/3883/2024	ADHIKARI MEHER VS STATE OF ODISHA	TAPASWINI SINHA VS	SONEPUR /179 /2024 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So GR/0000157/2024
119	D-CRLMC/30073/2024 CRLMC/3884/2024	AKRAM KHAN VS STATE OF ODISHA	BIKASH KUMAR DASH VS	BOUDH /173 /2021 SPECIAL JUDGE,BAUDH(Baudh) CT/0000327/2021
120	D-CRLMC/29378/2024 CRLMC/3885/2024	LOKANATH HARIJAN@LOKANATH@LAKINATH VS STATE OF ODISHA	RAJIB LOCHAN PATTANAIAK VS	NABARANGAPUR TOWN /24 /2017 SPECIAL JUDGE,NABARANGPUR(Nabar TR/0000086/2020
121	D-CRLMC/29771/2024 CRLMC/3886/2024	MD.SAHIL VS STATE OF ODISHA	ANIRUDHA DAS VS	TITILAGARH /354 /2024 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000020/2024
122	D-CRLMC/30200/2024 CRLMC/3887/2024	PADMINI SARANGI VS STATE OF ODISHA	APARES BHOI VS	PATTAMUNDAI /341 /2021 DIST.&SESSIONS JUDGE,KENDRAPARA CRMC/0000010/2023
123	D-CRLMC/30140/2024 CRLMC/3888/2024	CHITTARANJAN CHOUDHURY VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	MAHILA P.S.(BBSR) /109 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001117/2024
124	D-CRLMC/30341/2024 CRLMC/3889/2024	SRIKANTA CHOUDHURY VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KAKIRIGUMMA /50 /2014 ADDL DISTRICT AND SESSIONS JUDGE CT/0000001/2016
125	D-CRLMC/30144/2024	CHHINASMITA CHOUDHURY	SUDEEP KUMAR SARANGI	MAHILA P.S.(BBSR) /109 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/3890/2024	VS STATE OF ODISHA	VS	S.D.J.M.,BHUBANESWAR(Khordha) CT/0001117/2024
126	D-CRLMC/30455/2024 CRLMC/3891/2024	SUDHANSU PATI VS STATE OF ODISHA	TANMAY MISHRA VS	//0 J.M.F.C.,(R),ROURKELA(Sundargarh) 2(C)CC/0000057/2016
127	D-CRLMC/23453/2024 CRLMC/3892/2024	SAGARIKA SWAIN VS SATABDI BAL	ASHOK KUMAR SARANGI VS	//0 J.M.F.C.,CHANDIKHOLE(Jajapur) CRMC/0000009/2024
128	D-CRLMC/30554/2024 CRLMC/3893/2024	SANJIB@SANJEEV PARIDA VS STATE OF ODISHA(VIG.)	SATYAJIT MOHAPATRA VS	BALASORE VIGILANCE /11 /2004 C.J.M.,BALASORE(Baleshwar) GR/0000011/2004
129	D-CRLMP/30187/2024 CRLMP/1396/2024	CHANDRA SEKHAR BISWAL VS STATE OF ODISHA	GANESH PRASAD MOHANTY VS	//0 (//
130	D-CRLMP/29461/2024 CRLMP/1397/2024	M/S. MANAPURAM FINANCE LTD., KALAHANDI VS STATE OF ODISHA	TAPAN KU. JENA SAMANTA VS	JUNAGARH /186 /2024 (//
131	D-CRLMP/26969/2024 CRLMP/1398/2024	NIRANJAN PARIDA VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	//0 (//
132	D-CRLREV/28405/2024 CRLREV/593/2024	PANKAJ KUMAR PARIDA VS STATE OF ODISHA	SIDHARTHA DAS VS	EOW,BHUBANESWAR /23 /2023 PRESIDING OFFICER,DESIGNATED CO CT/0000018/2023
133	D-CRP/43031/2024 CRP/43/2024	HARIHAR MISHRA VS SUKANTA KUMAR PRADHAN	SNEHA PATRA VS	// CIVIL JUDGE (SD),1ST COURT,CUTTAC CS/0000296/2023
134	D-DSREF/30659/2024 DSREF/4/2024	STATE OF ODISHA VS PRAKASH BEHERA	ADV. VS	KISHORENAGAR (ANUGUL) /91 /2017 ADDL. SESSION JUDGE,ATHAMALIK(A CT/0000016/2018
135	D-FAO/42639/2024 FAO/468/2024	SARBESWAR LENKA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000864/2012
136	D-ITA/35823/2024 ITA/29/2024	M/S. SHIVA JYOTI CONSTRUCTION, KENDRAPARA VS	SANDEEP KUMAR JENA VS	// (

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-MACA/37235/2024 MACA/1027/2024	COMMNR. OF INCOME TAX,(APPEALS), NEW DELHI BRANCH MANAGER, ORIENTAL INSURANCE COMPANY LTD,KORAPUT VS GOURI KHINABUDI	GIRIJA PRASAD DUTTA VS	// // 4TH M.A.C.T.,KORAPUT(Koraput) Mac/0000026/2018
138	D-MACA/41063/2024 MACA/1028/2024	PRATIMA BEHERA VS DIVISIONAL MANAGER, UNITED INDIA ASSURANCE CO. LTD.,CUTTACK	BISHNUBRATA SINHA VS	// 1ST M. A.C.T.,JAJPUR(Jajapur) Mac/0000056/2020
139	D-MACA/38926/2024 MACA/1029/2024	THE OFFICER IN-CHARGE,LEGAL AND T.P CLAIMS DEPARTMENT M/S TATA AIG GENERAL INSURANCE COMPANY LTD. VS MITHILA MAHANANDA	GENERAL INSURANCE VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000055/2021
140	D-RPFAM/43104/2024 RPFAM/285/2024	RANJAN KUMAR MAJHI VS LAXMIPRIYA PATRA@MAJHI	BISWARANJAN DALAI VS	// JUDGE FAMILY COURT,BHUBANESWAR Crp/0000114/2020
141	D-RPFAM/42621/2024 RPFAM/286/2024	SANJAY KUMAR SAHOO VS SABITA SAHOO	GOPAL KRUSHNA MOHANTY VS	// JUDGE, FAMILY COURT, BHADRAK(Bhadrak) Crp/0000038/2019
142	D-RSA/38276/2024 RSA/357/2024	BANSIDHAR NAYAK VS MAYADHAR NAYAK	AMITAV TRIPATHY VS	// 1ST ADJ CUM SPL.JUDGE,KHURDA(Khorda) RFA/0000016/2018
143	D-RSA/40691/2024 RSA/358/2024	ZADA BIBI VS SK. MANWAR	DEBAKANTA MOHANTY VS	// DISTRICT & SESSIONS JUDGE,JAGATSINGHPUR(Jagatsinghpur) RFA/0000027/2023
144	D-RSA/42834/2024 RSA/359/2024	SABITA PATEL VS KHIROD NAIK	AJAYA KUMAR NANDA VS	// A.D.J.,SUNDARGARH(Sundargarh) RFA/0000040/2023
145	D-WA/35677/2024 WA/2743/2024	PRADYUMNA KUMAR TRIPATHY VS STATE OF ODISHA	SAIBRATA RATH VS	// () //
146	D-WA/42812/2024 WA/2744/2024	STATE OF ODISHA VS BIRABHADRA PADHAN	JYOTI PRAKASH PATTNAIK, G.A. VS	// () //
147	D-WA/42810/2024 WA/2745/2024	STATE OF ODISHA VS DAITARI HANTALA	SURYA NARAYAN PATNAIK, A.G.A. VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WA/42815/2024 WA/2746/2024	STATE OF ODISHA VS BHAGABAN BISWAL	JYOTI PRAKASH PATTNAIK, G.A. VS	// 0 //
149	D-WA/42878/2024 WA/2747/2024	STATE OF ODISHA VS LAIBAN HARIJAN	SANGRAM JENA, A.G.A. VS	// 0 //
150	D-WA/42813/2024 WA/2748/2024	STATE OF ODISHA VS KHITISH CHANDRA BHOI	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
151	D-WA/42870/2024 WA/2749/2024	STATE OF ODISHA VS GANGADHAR SAHU	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
152	D-WA/42895/2024 WA/2750/2024	K. BENU GOPAL ACHARYA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
153	D-WA/39683/2024 WA/2751/2024	MANAGOBINDA BEHERA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
154	D-WA/42942/2024 WA/2752/2024	DIRECTOR, M/S NILACHALA REFRACTORIES LTD., DHENKANAL VS CERTIFICATE OFFICER,DHENEKANAL	BIRAJA PRASAD TRIPATHY VS	// 0 //
155	D-WP(C)/36786/2024 WP(C)/25158/2024	JANAKI MISHRA VS STATE OF ODISHA	RAJU KUMAR SATPATHY VS	// 0 //
156	D-WP(C)/42832/2024 WP(C)/25159/2024	MURALIDHAR SAHOO VS COMMISSIONER CONSOLIDATION, BBSR	NRUSINGH CH. ROUT VS	// 0 //
157	D-WP(C)/40954/2024 WP(C)/25160/2024	SATYANANDA BHADRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
158	D-WP(C)/43068/2024 WP(C)/25161/2024	AJAYA SAHU VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
159	D-WP(C)/40949/2024	SANKARSAN PATI	PRAFULLA KUMAR MOHAPATRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/25162/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/41708/2024 WP(C)/25163/2024	PRASANNA KUMAR SARANGI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
161	D-WP(C)/41960/2024 WP(C)/25164/2024	RABINDRA KATALA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
162	D-WP(C)/40958/2024 WP(C)/25165/2024	BIDYADHAR SINGH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
163	D-WP(C)/41984/2024 WP(C)/25166/2024	VIJAY KUMAR SINGH VS RTO, ROURKELA	RANJIT MOHANTY VS	// 0 //
164	D-WP(C)/41993/2024 WP(C)/25167/2024	M/S. SHIBAPRASAD PANDA VS JOINT COMMISSIONER OF STATE TAX (APPEAL), KEONJHAR CIRCLE, JAJPUR	KAJAL SAHOO VS	// 0 //
165	D-WP(C)/42191/2024 WP(C)/25168/2024	BASANTA BARIK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
166	D-WP(C)/42196/2024 WP(C)/25169/2024	SK. AYUB @ SK. AYUBHUSSAIN VS ADDL. COMNR TRANSPORT (ENFORCEMENT), STATE TRANSPORT AUTHORITY, CUTTACK	NIRANJAN SINGH (1) VS	// 0 //
167	D-WP(C)/42199/2024 WP(C)/25170/2024	SHRINIBASH PARIDA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
168	D-WP(C)/42819/2024 WP(C)/25171/2024	NIRANJAN BARGAE VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
169	D-WP(C)/43221/2024 WP(C)/25172/2024	RAJENDRA KUMAR SAHU VS STATE OF ODISHA	RAJALAXMI BISWAL VS	// 0 //
170	D-WP(C)/40951/2024 WP(C)/25173/2024	DEBENDRA BEHERA VS	PRAFULLA KUMAR MOHAPATRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/42886/2024 WP(C)/25174/2024	STATE OF ORISSA BHAGABAN PATRA VS	KULDEEP MOHANTY VS	// // ()
172	D-WP(C)/42882/2024 WP(C)/25175/2024	STATE OF ODISHA RATIKANTA SETHI VS	KULDEEP MOHANTY VS	// // ()
173	D-WP(C)/42883/2024 WP(C)/25176/2024	STATE OF ODISHA LAXMAN SETHI VS	KULDEEP MOHANTY VS	// // ()
174	D-WP(C)/36783/2024 WP(C)/25177/2024	STATE OF ODISHA JANAKI MISHRA VS	RAJU KUMAR SATPATHY VS	// // ()
175	D-WP(C)/38554/2024 WP(C)/25178/2024	STATE OF ODISHA BHIMSEN @ BHIMASEN PRADHAN VS	AMITAV TRIPATHY VS	// // ()
176	D-WP(C)/40026/2024 WP(C)/25179/2024	STATE OF ORISSA AKSHAYA KUMAR SAHOO VS	DEBASIS SAHOO VS	// // ()
177	D-WP(C)/42596/2024 WP(C)/25180/2024	STATE OF ODISHA MANORANJAN PRADHAN VS	ARUN KUMAR PATRA VS	// // ()
178	D-WP(C)/40450/2024 WP(C)/25181/2024	STATE OF ODISHA NIRMAL CHARAN NAIK VS	SATYAJIT BEHERA VS	// // ()
179	D-WP(C)/42421/2024 WP(C)/25182/2024	STATE OF ODISHA RAMAKANTA SAMAL VS	NIHAL RATH VS	// // ()
180	D-WP(C)/41153/2024 WP(C)/25183/2024	STATE OF ODISHA PRAVAS DEHURY VS	AKSHAYA KUMAR PANDEY VS	// // ()
181	D-WP(C)/42211/2024 WP(C)/25184/2024	REGISTRAR CIVIL COURTS, ANGUL NARENDRANATH MOHANTY VS UNION OF INDIA	AKSHYANGSHU SEKHAR NANDY VS	// // () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/41427/2024 WP(C)/25185/2024	SANJAYA KUMAR BHOL VS CENTRAL BOARD OF DIRECT TAXES, (CBDT), NEW DELHI	DIGANTA DAS VS	// 0 //
183	D-WP(C)/41137/2024 WP(C)/25186/2024	MAMATA BISOI @ BISOYI VS ADDL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
184	D-WP(C)/41583/2024 WP(C)/25187/2024	M/S. SHREE SHYAM EARTHMOVERS, KEONJHAR VS THE ASST. COMNR OF GST AND CENTRAL EXCISE, KEONJHAR	BIJAY PANDA VS	// 0 //
185	D-WP(C)/41147/2024 WP(C)/25188/2024	PRAFULLA KUMAR PRADHAN VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
186	D-WP(C)/42232/2024 WP(C)/25189/2024	SUDHIR DEBANATH VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
187	D-WP(C)/41710/2024 WP(C)/25190/2024	SUKADEV SARANGI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
188	D-WP(C)/41332/2024 WP(C)/25191/2024	PRASANTA KUMAR MAHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
189	D-WP(C)/42403/2024 WP(C)/25192/2024	M/S. PANCHALANGIA FOODS, SUBARNAPUR VS ODISHA STATE CIVIL SUPPLY CORPORATION LTD.,BBSR	SIDHESWAR MALLIK VS	// 0 //
190	D-WP(C)/42468/2024 WP(C)/25193/2024	CHINMAYEE BEHERA VS SUJATA MALLICK	GOPAL PRASAD JENA VS	// 0 //
191	D-WP(C)/42672/2024 WP(C)/25194/2024	SUDARSHAN SWAIN VS STATE OF ODISHA	M/S. MANOJ KUMAR MOHANTY, T. PRADHAN, A. MOHANTY, S. D. PATTNAIK (CAVEATORS) NIRANJAN NAYAK VS	// 0 //
192	D-WP(C)/42379/2024 WP(C)/25195/2024	ACHYUTA KUMAR DASH VS STATE OF ODISHA	PRAKASH CHOUDHURY VS	// 0 //
193	D-WP(C)/42603/2024	RATIKANTA BEHERA	PRAKASH CHOUDHURY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/25196/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/42234/2024 WP(C)/25197/2024	PINTU MANNA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
195	D-WP(C)/42605/2024 WP(C)/25198/2024	SUDHIR BARIK VS STATE OF ODISHA	PRAKASH CHOUDHURY VS	// 0 //
196	D-WP(C)/43053/2024 WP(C)/25199/2024	DEEPAK KUMAR PADHI VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
197	D-WP(C)/42776/2024 WP(C)/25200/2024	PURNIMARANI JENA VS STATE OF ODISHA	ANANTA KUMAR ACHARYA VS	// 0 //
198	D-WP(C)/42792/2024 WP(C)/25201/2024	KUNAL GOUTAM DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
199	D-WP(C)/41966/2024 WP(C)/25202/2024	CHITRASEN NAYAK VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
200	D-WP(C)/42830/2024 WP(C)/25203/2024	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	PAMI RATH VS	// 0 //
201	D-WP(C)/42363/2024 WP(C)/25204/2024	SANJUKTA MADHUAL VS STATE OF ODISHA	PRAKASH CHOUDHURY VS	// 0 //
202	D-WP(C)/42376/2024 WP(C)/25205/2024	SUKANTA KUMAR JENA VS STATE OF ODISHA	PRAKASH CHOUDHURY VS	// 0 //
203	D-WP(C)/42499/2024 WP(C)/25206/2024	BIDYADHAR BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
204	D-WP(C)/42501/2024 WP(C)/25207/2024	NIRUPAMA DASH VS	SHARMISTHA SAMAL VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/42503/2024 WP(C)/25208/2024	STATE OF ODISHA BHAGIRATHI PRADHAN VS	SHARMISTHA SAMAL VS	// // ()
206	D-WP(C)/42359/2024 WP(C)/25209/2024	STATE OF ODISHA PAMI BEHERA @ BHOI VS	SUSHANTA KUMAR JOSHI VS	// // ()
207	D-WP(C)/42508/2024 WP(C)/25210/2024	COMMISSIONER CUM SECRETARY TO THE GOVT DEPT OF WOMEN AND CHILD DEPT, BBSR BINODINI SAHOO VS	SHARMISTHA SAMAL VS	// // ()
208	D-WP(C)/42897/2024 WP(C)/25211/2024	STATE OF ODISHA CUTTACK ORIYA BAPTIST CHURCH , CUTTACK VS	UMARANI PANDA VS	// // ()
209	D-WP(C)/42327/2024 WP(C)/25212/2024	STATE OF ODISHA MRINAL KAUSHIK VS	SAMPAD KUMAR SUBUDHI VS	// // ()
210	D-WP(C)/42509/2024 WP(C)/25213/2024	STATE OF ODISHA KISHORE CHANDRA SAMANTRAY VS	SHARMISTHA SAMAL VS	// // ()
211	D-WP(C)/42997/2024 WP(C)/25214/2024	STATE OF ODISHA MOHAMMED ALI AKRAM KHAN VS	SASWAT KUMAR ACHARYA VS	// // ()
212	D-WP(C)/42244/2024 WP(C)/25215/2024	DEPUTY COMMISSIONER OF INCOME TAX, CIRCLE-1, CUTTACK UMAKANTI SAHU VS	BANSHIDHAR SATAPATHY VS	// // ()
213	D-WP(C)/42178/2024 WP(C)/25216/2024	STATE OF ODISHA BAKUL KUMAR MISHRA VS	RAJJEET ROY VS	// // ()
214	D-WP(C)/43003/2024 WP(C)/25217/2024	STATE OF ODISHA SITARAM AGARWAL VS	SASWAT KUMAR ACHARYA VS	// // ()
215	D-WP(C)/42511/2024 WP(C)/25218/2024	DEPUTY COMMISSIONER OF INCOME TAX, BBSR MANJULATA MOHANTA VS	SHARMISTHA SAMAL VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/43354/2024 WP(C)/25219/2024	BIBHUTI BHUSAN MOHAPATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
217	D-WP(C)/42512/2024 WP(C)/25220/2024	RAMESH CHANDRA SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
218	D-WP(C)/42987/2024 WP(C)/25221/2024	BHABAKANTA PANDA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
219	D-WP(C)/42546/2024 WP(C)/25222/2024	ABHAYA KUMAR SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
220	D-WP(C)/43083/2024 WP(C)/25223/2024	BANAMALI MAHANTA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
221	D-WP(C)/41141/2024 WP(C)/25224/2024	BIJU PATRNAIK MEDICAL TECHNOLOGY,BARIPADA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
222	D-WP(C)/42975/2024 WP(C)/25225/2024	SURYA KUMAR SINGH VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
223	D-WP(C)/41183/2024 WP(C)/25226/2024	BIJU PATRNAIK MEDICAL TECHNOLOGY,BARIPADA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
224	D-WP(C)/41274/2024 WP(C)/25227/2024	BIJU PATRNAIK MEDICAL TECHNOLOGY,BARIPADA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
225	D-WP(C)/42801/2024 WP(C)/25228/2024	BHRAMARBAR PANDA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
226	D-WP(C)/42439/2024 WP(C)/25229/2024	KRUSHNA CHANDRA BARAL VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
227	D-WP(C)/43287/2024	MOHAMMED SAMIM	KOUSIK ANANDA GURU	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/25230/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/43018/2024 WP(C)/25231/2024	PURNA CHANDRA PANGI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
229	D-WP(C)/42686/2024 WP(C)/25232/2024	DIBYA RAJNI KINDO VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
230	D-WP(C)/43020/2024 WP(C)/25233/2024	BHARAT DAS VS UTKAL UNIVERSITY, BBSR	DIPTI RANJAN BHOKTA VS	// 0 //
231	D-WP(C)/42824/2024 WP(C)/25234/2024	SHANTILATA BEHERA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
232	D-WP(C)/43388/2024 WP(C)/25235/2024	M/S BN RESIDENCY PVT. LTD., BHAWANIPATANA, KALAHANDI VS THE PRINCIPAL COMNR, GST AND CE, BBSR	LALIT KUMAR MAHARANA VS	// 0 //
233	D-WP(C)/42687/2024 WP(C)/25236/2024	CHANDAN KUMAR RATH VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// 0 //
234	D-WP(C)/43386/2024 WP(C)/25237/2024	M/S BN RESIDENCY PVT LTD VS THE PRINCIPAL COMMISSIONER GST AND CENTRAL EXCISE	LALIT KUMAR MAHARANA VS	// 0 //
235	D-WP(C)/43056/2024 WP(C)/25238/2024	NILAKANTHA MOHAPATRA VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
236	D-WP(C)/42825/2024 WP(C)/25239/2024	DEBASIS MOHANTY VS MANAGING DIRECTOR OF BHARAT FINANCIAL INCLUSION LTD.,HYDERABAD	PADMALOCHAN MOHANTY VS	// 0 //
237	D-WP(C)/42732/2024 WP(C)/25240/2024	DR. PURNA CHANDRA PATRA VS MAHANADI COALFIELDS LTD., BURLA, SAMBALPUR	DEBASHISH KUMAR PANDA VS	// 0 //
238	D-WP(C)/42734/2024 WP(C)/25241/2024	M/S. DNC INFRASTRUCTURE PVT. LTD, BBSR VS	BIJAY PANDA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/42901/2024 WP(C)/25242/2024	THE STATE TAX OFFICER, CT AND GST CIRCLE BBSR-1 M/S KONARK SAW MILL VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// // 0 //
240	D-WP(C)/42805/2024 WP(C)/25243/2024	PRADEEP KUMAR PANDA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
241	D-WP(C)/39777/2024 WP(C)/25244/2024	SIVALA GAJENDRA RAO VS CENTURION UNIVERSITY OF TECHNOLOGY AND MANAGEMENT, GAJAPATI	RAMESH AGARWAL VS	// 0 //
242	D-WP(C)/42903/2024 WP(C)/25245/2024	MADHUSUDAN DAS VS ATUL KUMAR OJHA	PRATIK DASH VS	// 0 //
243	D-WP(C)/42746/2024 WP(C)/25246/2024	SUBRAT KUMAR SA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
244	D-WP(C)/42213/2024 WP(C)/25247/2024	SK. AYUB @ SK. AYUBHUSSAIN VS ADDL. COMNR TRANSPORT (ENFORCEMENT), STATE TRANSPORT AUTHORITY, CUTTACK	NIRANJAN SINGH (1) VS	// 0 //
245	D-WP(C)/42904/2024 WP(C)/25248/2024	UPENDRA KUMAR SHAW VS R.T.O.BALESWAR	KHIROD CHANDRA MAJHI VS	// 0 //
246	D-WP(C)/42760/2024 WP(C)/25249/2024	M/S. RADHAMOHAN ENTERPRISES, CUTTACK VS THE MANAGER, ICICI BANK, BBSR	KALPATARU MISHRA VS	// 0 //
247	D-WP(C)/42219/2024 WP(C)/25250/2024	THE BRANCH MANAGER, M/S. ORIENTAL INSURANCE COMPANY LTD, RAYAGADA VS BRAHMA KUMARI NEELAM	SOMNATH ROY VS	// 0 //
248	D-WP(C)/42543/2024 WP(C)/25251/2024	DEGU BODEK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
249	D-WP(C)/38721/2024 WP(C)/25252/2024	GAUTAM BUDHA SINGH SAMANT VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/42578/2024 WP(C)/25253/2024	AKANKSHITA MOHAPATRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
251	D-WP(C)/43006/2024 WP(C)/25254/2024	PRAJNA PARIMITA NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
252	D-WP(C)/42823/2024 WP(C)/25255/2024	SUSAMA BEHERA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
253	D-WP(C)/42220/2024 WP(C)/25256/2024	SK. AYUB @ SK. AYUBHUSSAIN VS ADDL. COMNR TRANSPORT (ENFORCEMENT), STATE TRANSPORT AUTHORITY, CUTTACK	NIRANJAN SINGH (1) VS	// 0 //
254	D-WP(C)/43110/2024 WP(C)/25257/2024	MANGU MALIK VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
255	D-WP(C)/42593/2024 WP(C)/25258/2024	GANESH PRADHAN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
256	D-WP(C)/42574/2024 WP(C)/25259/2024	SWALEHA AHMED VS RESERVE BANK OF INDIA	ANUP KUMAR PATNAIK VS	// 0 //
257	D-WP(C)/42248/2024 WP(C)/25260/2024	MANINI SWAIN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
258	D-WP(C)/42579/2024 WP(C)/25261/2024	IBRAHIM KHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
259	D-WP(C)/38625/2024 WP(C)/25262/2024	M/S TUNI PANDA, PHULBANI VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC) DEPT OF REVENUE	BIBHUDATTA PANDA VS	// 0 //
260	D-WP(C)/42371/2024 WP(C)/25263/2024	RASHMI RANJAN ROUT VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
261	D-WP(C)/42367/2024	RASHMI RANJAN ROUT	SIDHARTHA MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/25264/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/42381/2024 WP(C)/25265/2024	RASHMI RANJAN ROUT VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
263	D-WP(C)/42667/2024 WP(C)/25266/2024	ANJANA SHUKLA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	// 0 //
264	D-WP(C)/42374/2024 WP(C)/25267/2024	RASHMI RANJAN ROUT VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
265	D-WP(C)/42487/2024 WP(C)/25268/2024	SAROJ KUMAR BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
266	D-WP(C)/42925/2024 WP(C)/25269/2024	KAMALA DEHURI VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
267	D-WP(C)/42941/2024 WP(C)/25270/2024	GAJENDRA BEHERA VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
268	D-WP(C)/42488/2024 WP(C)/25271/2024	ANTARJYAMI NAIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// 0 //
269	D-WP(C)/43463/2024 WP(C)/25272/2024	KALIKA AGRO PRODUCTS, MAYURBHANJ VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //
270	D-WP(C)/43348/2024 WP(C)/25273/2024	RAPS INFRATECH PVT LTD, KALAHANDI VS STATE OF ODISHA	ANKITA MUKHERJI VS	// 0 //
271	D-WP(C)/42944/2024 WP(C)/25274/2024	DILLIP KUMAR TRIPATHY VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
272	D-WP(C)/42583/2024 WP(C)/25275/2024	BHASKAR KADRAKA VS	SHARMISTHA SAMAL VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/42585/2024 WP(C)/25276/2024	STATE OF ODISHA MD. ALAM VS	RAJIV KUMAR MAHANTA VS	// // ()
274	D-WP(C)/42586/2024 WP(C)/25277/2024	STATE OF ORISSA SANTILATA PRADHAN VS	SHARMISTHA SAMAL VS	// // ()
275	D-ABLAPL/29233/2024 ABLAPL/11216/2024	STATE OF ODISHA RAMAKANTA MALIK VS	SUDHANSU SEKHAR DASH VS	// PATTAMUNDAI /74 /2024 ()
276	D-ABLAPL/29247/2024 ABLAPL/11217/2024	STATE OF ODISHA CHANDAN KUMAR BHOI VS	RAJAT KUMAR PANDA VS	// KUMBHARAPARA /181 /2024 ()
277	D-ABLAPL/29572/2024 ABLAPL/11218/2024	STATE OF ODISHA LAXMIPRIYA NAYAK @ LAXMIPRIYA SWAIN VS	ANUPAM RATH VS	// TANGI /245 /2022 ()
278	D-ABLAPL/30087/2024 ABLAPL/11219/2024	STATE OF ODISHA SAGAR PATTNAIK VS	AMLAN SHAKTI PAUL VS	// AIR FIELD P.S. /204 /2024 ()
279	D-ABLAPL/30128/2024 ABLAPL/11220/2024	STATE OF ODISHA BAHUDA BHOI VS	AMLAN SHAKTI PAUL VS	// INFOVALLY UPD BHUBANESWAR /237 ()
280	D-ABLAPL/29973/2024 ABLAPL/11221/2024	STATE OF ODISHA JYOTSHNAMAYI PANI VS	BISHNU PRASAD PRADHAN VS	// BALIANTA P.S. /447 /2024 ()
281	D-ABLAPL/30015/2024 ABLAPL/11222/2024	STATE OF ODISHA ANAJANA NAYAK VS	AMITAV DAS VS	// BHADRAK TOWN /552 /2024 ()
282	D-ABLAPL/30133/2024 ABLAPL/11223/2024	STATE OF ODISHA DUKHA NAYAK VS	AMLAN SHAKTI PAUL VS	// CHANDRASEKHARPUR /732 /2024 ()
283	D-ABLAPL/28799/2024 ABLAPL/11224/2024	STATE OF ODISHA SHAHADATT KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// INDUSTRIAL ESTATE PS /192 /2024 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-ABLAPL/30233/2024 ABLAPL/11225/2024	BIKASH SENAPATI @ BIKAS @ BIUKASH VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	RAJKANIKA /291 /2019 () //
285	D-ABLAPL/29468/2024 ABLAPL/11226/2024	CHEMA GARADIA @ NAIRUDHA GARADIA VS STATE OF ODISHA	S.S.RAY (2) VS	MUNIGUDA /116 /2016 () //
286	D-ABLAPL/30237/2024 ABLAPL/11227/2024	SURENDRA NATH BEHERA @ ABHINASH BEHERA @ MUNU VS STATE OF ODISHA	ABHAS MOHANTY VS	Maitri Vihar PS /383 /2024 () //
287	D-ABLAPL/30180/2024 ABLAPL/11228/2024	ASHISH JOSE TETE @ BABU VS STATE OF ODISHA	CHHABI BEHERA VS	KHANDAGIRI P.S. /628 /2024 () //
288	D-ABLAPL/29620/2024 ABLAPL/11229/2024	CHUDAMANI SARAF VS STATE OF ODISHA	PRADYUMNA KUMAR DAS VS	BHAWANIPATNA SADAR /274 /2024 () //
289	D-ABLAPL/30264/2024 ABLAPL/11230/2024	SATYARANJAN PANDA VS STATE OF ODISHA	NITYANANDA BEHURIA VS	BETNOTI /294 /2024 () //
290	D-ABLAPL/30323/2024 ABLAPL/11231/2024	RAJESH DAS VS STATE OF ODISHA	PADMANAVA JENA VS	/ /0 () //
291	D-ABLAPL/30284/2024 ABLAPL/11232/2024	DINAKRUSHNA DAS VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /441 /2024 () //
292	D-ABLAPL/29999/2024 ABLAPL/11233/2024	ABHINA PRADHAN @ AVINNA PRADHAN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	MANIABANDHA /106 /2024 () //
293	D-ABLAPL/30354/2024 ABLAPL/11234/2024	RANJIT NAHAK @ JADA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KABISURYANAGAR /599 /2024 () //
294	D-ABLAPL/30071/2024 ABLAPL/11235/2024	RAGHUNATH BARIK VS STATE OF ODISHA	BISWAJIT NAYAK VS	AIR FIELD P.S. /238 /2024 () //
295	D-ABLAPL/29920/2024	BISWARANJAN DHAL	ARADA JENA	BHUBANESWAR VIGILANCE /14 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/11236/2024	VS STATE OF ODISHA(VIG.)	VS	() //
296	D-ABLAPL/30075/2024 ABLAPL/11237/2024	GOPAL DALAI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /207 /2024 () //
297	D-ABLAPL/25456/2024 ABLAPL/11238/2024	PANKAJINI SAMAL VS STATE OF ODISHA	KARUNAKAR JENA VS	CHHEND /171 /2023 () //
298	D-ABLAPL/30205/2024 ABLAPL/11239/2024	PRASANNA KUMAR PANDA VS STATE OF ODISHA	ANINDYA KUMAR MISHRA VS	THELKOLOI PS /265 /2024 () //
299	D-ABLAPL/30119/2024 ABLAPL/11240/2024	PRADIPTA MUDULI VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	MANAMUNDA /218 /2024 () //
300	D-ABLAPL/29051/2024 ABLAPL/11241/2024	BAPI @ NIRANJAN BEHERA VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	TANGI /202 /2024 () //
301	D-ABLAPL/29219/2024 ABLAPL/11242/2024	PADMALOCHAN KHILLAR VS STATE OF ODISHA	BIKASH KUMAR ROURAY VS	SIMULIA /120 /2024 () //
302	D-ABLAPL/30245/2024 ABLAPL/11243/2024	RANJIT KARADA @ KARAD VS STATE OF ODISHA	S.S.RAY (2) VS	PADMAPUR /51 /2022 () //
303	D-ABLAPL/30146/2024 ABLAPL/11244/2024	PRAMILA JALLI VS STATE OF ODISHA	VIVEKANANDA JENA VS	/ /0 () //
304	D-ABLAPL/29322/2024 ABLAPL/11245/2024	DEEPAK KUMAR MAHANTA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	CHAMPUA /211 /2024 () //
305	D-ABLAPL/30307/2024 ABLAPL/11246/2024	SK. NIJAM @ THUNGA VS STATE OF ODISHA	RAMDAS ACHARY VS	BALANGA /266 /2024 () //
306	D-ABLAPL/30198/2024 ABLAPL/11247/2024	UPENDRA MOHANTY VS	RAJENDRA NARAYAN ROUT VS	JEYPORE TOWN /280 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/30314/2024 ABLAPL/11248/2024	STATE OF ODISHA LAXMIDHAR GOCHHIKAR VS	SURYA NARAYAN MISHRA VS	// SINGHADWAR PS /86 /2023 ()
308	D-ABLAPL/29845/2024 ABLAPL/11249/2024	STATE OF ODISHA MANU PRADHAN VS	LAMBODOR ACHARI VS	// TARASINGI /158 /2024 ()
309	D-ABLAPL/30204/2024 ABLAPL/11250/2024	STATE OF ODISHA PRASANNA KUMAR PANDA VS	ANINDYA KUMAR MISHRA VS	// THELKOLOI PS /264 /2024 ()
310	D-ABLAPL/29861/2024 ABLAPL/11251/2024	STATE OF ODISHA SUKDEV SINGH VS	SAPAN KUMAR LENKA VS	// EOW,BHUBANESWAR /22 /2023 ()
311	D-ABLAPL/26368/2024 ABLAPL/11252/2024	STATE OF ODISHA MITA BARAL @ MANJU BARAL VS	DEEPAK PANDA VS	// PURI TOWN /320 /2024 ()
312	D-ABLAPL/30327/2024 ABLAPL/11253/2024	STATE OF ODISHA CHITTARANJAN JENA VS	KALPATARU ROUT VS	// / /0 ()
313	D-ABLAPL/29944/2024 ABLAPL/11254/2024	STATE OF ODISHA PUTUKU SWAIN VS	AMLAN MOHANTY VS	// CHAMPUA /200 /2024 ()
314	D-ABLAPL/30336/2024 ABLAPL/11255/2024	STATE OF ODISHA SANDHYA NAYAK VS	SARAT KUMAR JENA VS	// RAMBHA (KHALLIKOTE) /346 /2024 ()
315	D-ABLAPL/30418/2024 ABLAPL/11256/2024	STATE OF ODISHA JAGANNATH SAHOO VS	KAUSTUVA MOHANTY VS	// KUMBHARAPARA /146 /2024 ()
316	D-ABLAPL/29993/2024 ABLAPL/11257/2024	STATE OF ODISHA AJIT KUMAR NAIK VS	PANCHANAN PANIGRAHI VS	// RASOL /73 /2024 ()
317	D-ABLAPL/28825/2024 ABLAPL/11258/2024	STATE OF ODISHA DUKHA@DUHKHA TIRKEY VS STATE OF ODISHA	UMA SHANKAR PATEL VS	// TALSARA /126 /2023 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000078/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/30420/2024 ABLAPL/11259/2024	SUGYANI MAHARANA VS STATE OF ODISHA(VIG.)	BISWOJEET LENKA VS	BALASORE VIGILANCE /30 /2023 () //
319	D-ABLAPL/30013/2024 ABLAPL/11260/2024	SABEER KUMAR BEHURA @ BIREN BEHURA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	RAJKANIKA /379 /2024 () //
320	D-ABLAPL/28829/2024 ABLAPL/11261/2024	SOUMYARANJAN SWAIN VS STATE OF ODISHA	SAROJ KUMAR PATI VS	BARGARH /487 /2024 () //
321	D-ABLAPL/29014/2024 ABLAPL/11262/2024	RAJENDRA SINGHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
322	D-ABLAPL/30280/2024 ABLAPL/11263/2024	HERAMBA KRUSHNA KAR VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CAPITAL P.S. /439 /2024 () //
323	D-ABLAPL/29271/2024 ABLAPL/11264/2024	BALIA @AKSHAYA BEHERA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// J.M.F.C. BALASORE(RURAL)(Baleshwar) 2(A)CC/0000093/2020
324	D-ABLAPL/29562/2024 ABLAPL/11265/2024	SULOCHANA DAS VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	TIRTOL /462 /2024 () //
325	D-ABLAPL/30342/2024 ABLAPL/11266/2024	NEHA SINGH VS STATE OF ODISHA	SK. ZAFARULLA VS	EOW,BHUBANESWAR /1 /2021 () //
326	D-ABLAPL/30394/2024 ABLAPL/11267/2024	NIRAKAR BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JARAPADA /216 /2024 () //
327	D-ABLAPL/29733/2024 ABLAPL/11268/2024	ABHIRAM GOUDA @ ABHI VS STATE OF ODISHA	SANDHYARANI PANI VS	BERHAMPUR SADAR /57 /2024 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G) Spl/0000003/2024
328	D-ABLAPL/29873/2024 ABLAPL/11269/2024	DEV NAIK @JOHN DEV NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KASHIPUR /174 /2024 () //
329	D-ABLAPL/29875/2024	KANHU CHARAN DIGAL	AMITAV TRIPATHY	/ /0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/11270/2024	VS STATE OF ODISHA	VS	S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL
330	D-ABLAPL/29675/2024 ABLAPL/11271/2024	BABULI BEHERA VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	2(A)CC/0000033/2020 MARSHAGHAI /5 /2024 () //
331	D-ABLAPL/29881/2024 ABLAPL/11272/2024	RATIKANTA PARHI @ PADHI VS STATE OF ODISHA	SABYASACHI MISHRA VS	MANCHESWAR P.S. /501 /2024 () //
332	D-ABLAPL/30166/2024 ABLAPL/11273/2024	MD. AJAD VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	UDITNAGAR /334 /2024 () //
333	D-ABLAPL/29889/2024 ABLAPL/11274/2024	JAGANNAT DAS@JAGA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	/ /0 J.M.F.C. BALASORE(RURAL)(Baleshwar) 2(A)CC/0000139/2024
334	D-ABLAPL/29937/2024 ABLAPL/11275/2024	KISMATUN BIBI VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	JALESWAR /432 /2024 () //
335	D-ABLAPL/30321/2024 ABLAPL/11276/2024	BASANTA KUMAR DEHURY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
336	D-ABLAPL/30398/2024 ABLAPL/11277/2024	LALITA JENA VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	JAJPUR TOWN /381 /2024 () //
337	D-ABLAPL/30539/2024 ABLAPL/11278/2024	RIAZ HUSSEN @ CHHOTU VS STATE OF ODISHA	AJIT KUMAR RAUT VS	LAIKERA /336 /2024 () //
338	D-ABLAPL/29871/2024 ABLAPL/11279/2024	DILLIP KUMAR JENA VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	KHANTAPADA /224 /2024 () //
339	D-ABLAPL/30014/2024 ABLAPL/11280/2024	SALIM SUNA VS STATE OF ODISHA	SK. ZAFARULLA VS	NABARANGAPUR TOWN /176 /2024 () //
340	D-ABLAPL/29263/2024 ABLAPL/11281/2024	PRAVAKAR MALIK VS	UDIT RANJAN JENA VS	SORO /789 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/29822/2024 ABLAPL/11282/2024	STATE OF ODISHA GOPINATH NAIK VS STATE OF ODISHA	ABINASH PATTJOSHI VS	// DHARAMGARH /261 /2024 ()
342	D-ABLAPL/30316/2024 ABLAPL/11283/2024	GURU MUDULI VS STATE OF ODISHA	SURAJ MOHANTY VS	// NANDAPUR /15 /2006 ()
343	D-ABLAPL/30400/2024 ABLAPL/11284/2024	BITUNA BEHERA VS STATE OF ODISHA	SWATIREKHA JENA VS	// INFOCITY PS /443 /2024 ()
344	D-ABLAPL/30410/2024 ABLAPL/11285/2024	NARAYAN ROUT VS STATE OF ODISHA	AJIT KUMAR RAUT VS	// BONTH /166 /2024 ()
345	D-ABLAPL/30417/2024 ABLAPL/11286/2024	ABHIMANYU DEHURI @ GENDU @ RABINDRA DEHURI VS STATE OF ODISHA	LAXMAN PRADHAN VS	// HARABHANGA /137 /2023 ()
346	D-ABLAPL/30246/2024 ABLAPL/11287/2024	PRAMOD KUMAR TANDI @ PRAMOD TANDI VS STATE OF ODISHA	S.S.RAY (2) VS	// PADMAPUR /121 /2023 ()
347	D-ABLAPL/30439/2024 ABLAPL/11288/2024	LITU GIRI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// KENDRAPARA /185 /2024 ()
348	D-ABLAPL/30251/2024 ABLAPL/11289/2024	SAROJ LENKA @ SAROJ KUMAR LENKA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BALASORE TOWN /306 /2023 ()
349	D-ABLAPL/29833/2024 ABLAPL/11290/2024	PRAMOD NAYAK @PRAMOD KUMAR NAYAK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// KHUNTUNI /184 /2024 ()
350	D-ABLAPL/30383/2024 ABLAPL/11291/2024	SUBASH CHANDRA BHARATI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// NIMAPADA /290 /2024 ()
351	D-ABLAPL/30258/2024 ABLAPL/11292/2024	SUJIT BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// BADSAAHI /248 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/30049/2024 ABLAPL/11293/2024	KALIA NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /387 /2024 () //
353	D-ABLAPL/30392/2024 ABLAPL/11294/2024	CHAKRADHAR SENAPATI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	JAJPUR SADAR /252 /2024 () //
354	D-ABLAPL/30464/2024 ABLAPL/11295/2024	MANGULU NAYAK VS STATE OF ODISHA	MANAS RANJAN SAMANTARAY VS	BADAMBADI /302 /2024 () //
355	D-ABLAPL/30164/2024 ABLAPL/11296/2024	RULU SAHOO VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	NAYAGARH /145 /2024 () //
356	D-ABLAPL/30269/2024 ABLAPL/11297/2024	MANOJ NAIK VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000058/2024
357	D-ABLAPL/30485/2024 ABLAPL/11298/2024	MADAN PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 J.M.F.C.,BEGUNIA(Khordha) 2(A)CC/0000114/2024
358	D-ABLAPL/30558/2024 ABLAPL/11299/2024	PAPUNA BISWAL VS STATE OF ODISHA	JNYANANANDA PANDA VS	BARANGA /372 /2024 () //
359	D-ABLAPL/30306/2024 ABLAPL/11300/2024	KALIA @ LAXMIDHAR BEHERA VS STATE OF ODISHA	SIDHARTHA DAS VS	KOIDA /116 /2024 () //
360	D-ABLAPL/30283/2024 ABLAPL/11301/2024	RAJIBA NAIK VS STATE OF ODISHA	UMA CHARAN MISHRA VS	KOKSARA /189 /2024 () //
361	D-ABLAPL/30286/2024 ABLAPL/11302/2024	SK. CHILO @ MIR CHILS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	DHAMNAGAR /418 /2024 () //
362	D-ABLAPL/30302/2024 ABLAPL/11303/2024	SANDIP BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CAPITAL P.S. /439 /2024 () //
363	D-ABLAPL/30571/2024	PRADEEP KUMAR MAHARANA	NIKUNJA KUMAR ROUT	BARKOTE /448 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/11304/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/30308/2024 ABLAPL/11305/2024	BIKASH PADHI VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH /511 /2024 () //
365	D-ABLAPL/30213/2024 ABLAPL/11306/2024	SURYAKANTA KHATUA VS STATE OF ODISHA	KSHIROD KUMAR SAHOO VS	KHANDAGIRI P.S. /421 /2024 () //
366	D-ABLAPL/30216/2024 ABLAPL/11307/2024	RANJITA ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /63 /2024 () //
367	D-ABLAPL/30381/2024 ABLAPL/11308/2024	SANTOSH KUMAR JENA VS STATE OF ODISHA	SARADA PRASAD DASH VS	KONARK /82 /2024 () //